

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 28(ND)/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2016


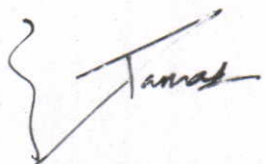
NAME OF THE COMPANY:

Rajeev Bhel

V/s.

M/s. Realtech Infrastructure Ltd. & Ors.


SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	KIRISH GANDHI (ADV)		PETITIONER	
2	Jayant Mehta, Adv Diggaj Pathak, Adv		R-1 & 2	

**Order**

On the application filed by the counsel for the petitioner, the hearing is deferred on account of the fact that the relative of arguing counsel, Shri R.K. Gupta, has to be admitted in the hospital and he could not be present to attend the hearing.

List on 30.8.2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

22<sup>nd</sup> August, 2016  
(P.K. Sud)